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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

This the 2nd day of September, 2002

OA NO. 2147/2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Harinder Kumar

S/o Late Sh. Ram Sewak

R/o H.No. 33/117

Trilok Puri, Delhi-91  
(None)

....Petitioner

Versus

1. Secretary, Ministry of  
Urban Development  
Union of India, Nirman  
Bhavan, New Delhi.
2. Secretary  
Ministry for Social Welfare  
Govt. N.C.T. of Delhi  
Old Secretariat Delhi.
3. Chief Engineer Zone-I  
Public Works Department  
N.C.T. of Delhi, M.S.O, Building  
7<sup>th</sup> Floor, I.P. Estate, New Delhi

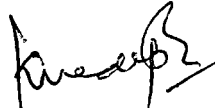
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4. Superintendent Engineer  
Co-ordination Circle, (Civil)  
C.P.W.D. Indraprastha Bhavan  
New Delhi.
5. Dy. Secretary (Services)  
Services-II, Department  
5, Sham Nath Marg, New Delhi.
6. Engineer Officer  
P.W.D. Circle-I  
Govt. of N.C.T. of Delhi  
Kasturba Gandhi Marg,  
New Delhi.
7. Dy. Director  
Horticulture Division  
DN-II, P.W.D. (D.A.)  
New Delhi.

....Respondents

ORDER (ORAL)

None has appeared for the applicant despite repeated calls. Applicant has not filed even the additional documents for which he has sought time on the last date of hearing. OA is dismissed in default and for non-prosecution.

  
( KULDIP SINGH )  
MEMBER (J)

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